

(c) Rs. 525 each. The premo pipes are not intended for sale. Same or near same dimensions spun iron pipes would cost about Rs. 833, and vartically cast iron pipes about Rs. 1170.

National Construction Corporation

2335. Shri Ram Krishan: Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 292 on the 20th November, 1957 and state the main terms and details of the agreement under which the Punjab Government have agreed to join the National Construction Corporation?

The Deputy Minister of Irrigation and Power (Shri Hathi): No special terms have been negotiated.

Payment to Staff on South-Eastern Railway

2336. Shri Kumbhar: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the permanent and temporary staff on the South Eastern Railway are not being paid regularly;

(b) if so, the number of such cases pending on the 1st March, 1958; and

(c) the steps which are being taken in the matter?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) to (c). No. But in 199 cases as on 1-3-58 there was delay for technical reasons such as competent sanction not being given. Steps have been taken to ensure that such delay does not recur.

Indian Agriculture Research Institute

2337. Shri M. V. Krishna Rao: Will the Minister of Food and Agriculture be pleased to state:

(a) how many quarters are there in Indian Agricultural Research Institute (I.A.R.I.) estate;

(b) which Department is in charge of the quarters;

(c) whether there are any framed rules for allotting the quarters; and

(d) if so, the details thereof?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) There are 361 quarters as detailed below:—

(i) For Gazetted Officers.....	41
(ii) For Class III staff.....	174
(iii) For Class IV staff.....	146
	361
Total.....	361

(b) The C.P.W.D. is in charge of the maintenance and allotment is being made by the Director, Indian Agricultural Research Institute, New Delhi.

(c) Yes.

(d) A copy of the rules is laid on the Table of the Lok Sabha. These rules are under revision and are expected to be finalised as soon as the C.P.W.D. have worked out the revised rents for the quarters at the I.A.R.I. under the rationalisation system. [See Appendix VII, annexure No. 61.]

Dairy Development Scheme

2338. Shri Bhagavati: Will the Minister of Food and Agriculture be pleased to state:

(a) what programmes have been taken up and executed in Assam upto 1956-57 under the Dairy Development Scheme; and

(b) the actual expenditure on the Dairy Development Schemes during the first two years of the Second Plan in the State of Assam and the amount allotted for this purpose for the same period?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) The following Dairy Development Schemes costing about Rs. 18.63 lakhs are included in the Second Five Year Plan of Assam:

(i) 1 Co-operative Milk Union of 150 maunds capacity,

(ii) 1 Rural Creamery.

(iii) Expansion of existing institutions.

No Scheme for Dairy Development was received from the Assam Government during 1956-57.

(b) During 1957-58, the scheme received from the State Government was incomplete, hence no sanction could be accorded. No expenditure could be incurred during the year.

Procurement Prices of Rice and Paddy

2339. Shri P. K. Deo: Will the Minister of Food and Agriculture be pleased to state the procurement prices of price and paddy in various States and Union Territories of India, prevailing now?

The Minister of Food and Agriculture (Shri A. P. Jain): A statement is laid on the Table of the Lok Sabha giving the required information. [See Appendix VII, annexure No. 62].

B.B. Light Railway

2340. { Shri K. P. Sinha:
Shri Ramdhani Das:
Shrimati Satyabhama Devi:
Shri Muhammed Elias:

Will the Minister of Railways be pleased to state:

(a) whether any representation has been made to Government regarding the B.B. Light Railway (Patna District);

(b) whether it is a fact that the line is not working since 23rd February, 1958; and

(c) what action Government propose to take in this direction?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes.

(b) Yes. It is understood that as a result of the staff of the Light Railway having gone on strike since 23rd February 1958, trains services on the Railway are not in operation.

(c) A suggestion has been made to the Government of Bihar to provide

more buses in the area served by the Light Railway to relieve the inconvenience caused to the public for the time being.

Quarters for P. & T. Employees

2341. Shri Elayaperumal: Will the Minister of Transport and Communications be pleased to state how many residential quarters were constructed during the First Five Year Plan for the Posts and Telegraphs Employees in Villupuram and Cuddalore Postal Divisions in South Arcot District of Madras State?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): Cuddalore.

No quarters have been constructed during the First Five Year Plan. During the Second Five Year Plan 3 quarters have been sanctioned. There is a further proposal to acquire a plot of land for Sub Post Office Building which will also accommodate about 20 quarters for the staff.

Villupuram

No quarters have been constructed.

Post and Telegraph Offices

2342. Shri Elayaperumal: Will the Minister of Transport and Communications be pleased to state how many Post and Telegraph Offices are proposed to be opened in Madras State, district-wise during the Second Five Year Plan?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): A statement is laid on the Table of the Lok Sabha. Further proposals will be sanctioned as found justified. [See Appendix VII, annexure No. 63.]

Divisional Committees on Central Railway

2343. Shri Dinesh Singh: Will the Minister of Railways be pleased to state:

(a) whether there are Divisional Committees on the Central Railways;